

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 632
175/241- 242/ND/2021

IN THE MATTER OF:

Mr. Vinod Yadav

] ...APPLICANT

Vs.

M/s. Vinod Snacks and
Confectioners Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 28.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:

For the Respondent

:

ORDER

Due to paucity of time, matter is adjourned to 21.10.2022.


(COURT OFFICER)